



Government of Jammu and Kashmir
Department of Disaster Management, Relief, Rehabilitation and Reconstruction
Civil Secretariat, Srinagar

Notification,

Srinagar, the 22nd May, 2017

SRO 218.- In exercise of the powers conferred under clause (a) and (b) of sub Section (2) of Section 18 of the Disaster Management Act, 2005 (Act No. 53 of 2005), the Government of Jammu and Kashmir hereby lays down the State Disaster Management Policy and State Disaster management Plans, forming annexure to this notification.

By order of the Government of Jammu and Kashmir.

Sd/=

(Mohammed Ashraf Mir)
Commissioner/Secretary to Government
Department of Disaster Management, Relief,
Rehabilitation and Reconstruction

No: DMRRR/JTFRP/DDM/SDMA/122/2016

Dated: 22 .05.2017

Copy to the:

1. Vice Chairman & Director General J&K IMPA.
2. Director General of Police, J&K.
3. Principal Resident Commissioner, Govt. of J&K, New Delhi.
4. Financial Commissioner (Revenue), J&K.
5. Chief Executive Officer JTFRP (World Bank Project).
6. All Principal Secretaries to Government.
7. Principal Secy. to Hon'ble Chief Minister/Principal Secy. to HE the Governor.
8. Additional Director General of Police, CD, HG and SDRF, J&K.
9. All Commissioner/Secretaries to Government.
10. Divisional Commissioner Kashmir/Jammu.
11. All Dy. Commissioners/Chairman District Disaster Management Authorities.
12. Director Fire & Emergency Services.
13. All Heads of Departments.
14. Director Information J&K.
15. Director Archives, Archeology and Museums.
16. Secretary J&K Legislative Assembly/Council.
17. OSD/Spl Asstt/Pvt Secretaries to Hon'ble Ministers/Hon' Ministers of State.
18. General Manager, Government Press Jammu/Srinagar.
19. Director, Meteorological Department, Srinagar.
20. PS to Chief Secretary J&K.
21. PS to Commissioner/Secretary to Govt. DMRRR.
22. PS to Chairman/CEC LAHDC Leh/Kargil.
23. Incharge website.
24. Stock file.

(Aamir Ali)

Director, Disaster Management
Department of Disaster Management, Relief,
Rehabilitation and Reconstruction